

कम पानी की खेती होती है, एक-दो पानी में ही इसका उत्पादन हो जाता है। इसके कारण हमारे घटते हुए भूजल की सुरक्षा भी की जा सकती है। संक्षेप में मैं यह कहना चाहता हूँ कि मिलेट्स पोषणयुक्त हैं, मिलेट्स हमारे स्वास्थ्य के लिए उपयुक्त हैं, इसलिए मैं आपके माध्यम से सरकार का ध्यान आकृष्ट करना चाहता हूँ कि जो हमारी सार्वजनिक वितरण प्रणाली है, उस सार्वजनिक वितरण प्रणाली में हम मिलेट्स उत्पादों को शामिल करें, जिसके माध्यम से हम भारतवासियों के स्वास्थ्य की रक्षा भी कर सकेंगे और अधिक खपत होने के कारण किसान भी इसके उत्पादन के लिए प्रोत्साहित होंगे। इसके माध्यम से गांव की आर्थिक समृद्धि का मार्ग भी प्रशस्त होगा। बहुत-बहुत धन्यवाद।

DR. JOHN BRITTAS (Kerala): Sir, I associate myself with the matter raised by the hon. Member.

SHRIMATI VANDANA CHAVAN (Maharashtra): Sir, I also associate myself with the matter raised by the hon. Member.

LT.GEN. (DR.) D.P. VATS (RETD.) (Haryana): Sir, I also associate myself with the matter raised by the hon. Member.

SHRI DHANANJAY BHIMRAO MAHADIK (Maharashtra): Sir, I also associate myself with the matter raised by the hon. Member.

SHRI KAILASH SONI (Madhya Pradesh): Sir, I also associate myself with the matter raised by the hon. Member.

SHRI ABIR RANJAN BISWAS (West Bengal): Sir, I also associate myself with the matter raised by the hon. Member.

DR. AMAR PATNAIK (Odisha): Sir, I also associate myself with the matter raised by the hon. Member.

Frequent attacks and arrest of Indian Fishermen by Sri Lankan Navy

SHRI VAIKO (Tamil Nadu): Mr. Deputy Chairman, Sir, thank you very much for the opportunity given to me. The Sri Lankan Navy is continuously attacking our Tamil fishermen. About 800 fishermen were shot dead and thousands of fishermen were brutally attacked and their boats and fishing trawlers were damaged. Their fishing nets were destroyed in the past. Recently, they have started capturing their boats

and put them into auction. Unfortunately, it has become a serial story. There have been several incidents of Sri Lankan navy personnel even firing at Indian fishermen in the Palk Strait and seizing their boats. Recently, 22 fishermen were arrested by the Sri Lankan Navy. The frequent arrests and seizure of boats have shattered the livelihood of many fishermen.

I would urge upon the Union Government to take urgent steps to secure release of all the fishermen and their boats unconditionally. The Government should also put diplomatic pressure on the Sri Lankan Government for giving compensation under Solatium Scheme to the next of kin who were shot dead and whose boats were damaged by the Sri Lankan Navy. They should hold a high-level talk to find a permanent solution to this non-stop harassment of our fishermen by the Sri Lankan Navy. Aren't Tamil Nadu fishermen the citizens of India? If they are citizens of India, what is our Navy doing there? It is sitting like a lame duck in the Bay of Bengal.

SHRIMATI VANDANA CHAVAN (Maharashtra): Sir, I associate myself with the matter raised by the hon. Member.

SHRI DHANANJAY BHIMRAO MAHADIK (Maharashtra): Sir, I also associate myself with the matter raised by the hon. Member.

SHRI M. SHANMUGAM (Tamil Nadu): Sir, I also associate myself with the matter raised by the hon. Member.

SHRI P. WILSON (Tamil Nadu): Sir, I also associate myself with the matter raised by the hon. Member.

DR. FAUZIA KHAN (Maharashtra): Sir, I also associate myself with the matter raised by the hon. Member.

SHRI TIRUCHI SIVA (Tamil Nadu): Sir, I also associate myself with the matter raised by the hon. Member.

SHRI R. GIRIRAJAN (Tamil Nadu): Sir, I also associate myself with the matter raised by the hon. Member.

SHRI M. MOHAMED ABDULLA (Tamil Nadu): Sir, I also associate myself with the matter raised by the hon. Member.

DR. KANIMOZHI NVN SOMU (Tamil Nadu): Sir, I also associate myself with the matter raised by the hon. Member.

MR. DEPUTY CHAIRMAN: Now, Shri G.V.L. Narasimha Rao - Concern over attempts to ridicule *Sanatana Dharma*.

Attempts to ridicule Sanatana Dharma

SHRI G.V.L. NARASIMHA RAO (Uttar Pradesh): Sir, a Minister in the State Government of Tamil Nadu indulged in hate speech against *Sanatana Dharma* and Hindu religion. I quote what he said: “*Sanatana Dharma* is like malaria and dengue; so, it must be eradicated and not opposed.” ..(*Interruptions*)... These are statements by a Minister in a State Government! ..(*Interruptions*)... And, another Minister in the same State Government, the Higher Education Minister, said, “The purpose of formation of I.N.D.I. Alliance is for the eradication of *Sanatana Dharma*.” This is the agenda. ...(*Interruptions*)..

SHRI P. WILSON (Tamil Nadu): Sir, the matter is *sub judice*.(*Interruptions*)...

SHRI G.V.L. NARASIMHA RAO: Is this the kind of anti-India agenda that they want to pursue? ..(*Interruptions*)...

SHRI M. SHANMUGAM (Tamil Nadu): Sir,.... ..(*Interruptions*)...

MR. DEPUTY CHAIRMAN: Please, please. Let him speak. ...(*Interruptions*)..

SHRI G.V.L. NARASIMHA RAO: Sir, another Minister in Karnataka Government who happens to be the son of Congress President and who is also the Leader of the Opposition in Rajya Sabha, has supported those comments. ..(*Interruptions*)... This is the agenda of I.N.D.I. Alliance. Sir, this constitutes hate speech. ..(*Interruptions*)... The hon. Supreme Court in its directions clearly stated that offences under 295A, under 505, 153A, 153B, all constitute hate speech. ..(*Interruptions*)...

SHRI TIRUCHI SIVA (Tamil Nadu): Sir, I have a point of order. ..(*Interruptions*)...